NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB) No.182/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	Gujrat NRE Coke Ltd.		
Un	der Section	10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV RESOLUTION Conside Killer PROFESSIONAL 14/12/17

ORDER

Ld. Counsel appearing on behalf of the Resolution Professional has submitted that the extended period of submitting the Resolution Plan is going to expire on 01/01/2018 and next meeting of the Committee of Creditors is going to be held on 18/12/2017.

List it on 20/12/2017 for further order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (I)